

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/3763/2025	M/S ION EXCHANGE (INDIA) LTD. VS NEELACHAL ISPAT NIGAM LTD.(NINL),JAJPUR	KOUSIK ANANDA GURU VS	// (//	
2	D-BLAPL/2885/2025	NIRANJAN BAREI VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	DEOGARH /478 /2023 (//	AOR20220002993C202500003
3	D-BLAPL/2887/2025 BLAPL/1080/2025	ASHOK KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /79 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000080/2023	
4	D-BLAPL/2889/2025 BLAPL/1082/2025	RAJU KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh) 2(A)CC/0000489/2024	
5	D-BLAPL/2890/2025 BLAPL/1081/2025	PRAKASH DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000002/2025	
6	D-BLAPL/2893/2025 BLAPL/1073/2025	KARTIK ROURAY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /743 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000916/2023	
7	D-BLAPL/2896/2025	BISWAJIT SAHU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	MELCHHAMUNDA /206 /2024 (//	
8	D-BLAPL/2901/2025	D. NILAMADHABA REDDY VS STATE OF ODISHA	ADITI HOTA VS	SEA BEACH /104 /2021 (//	
9	D-BLAPL/2902/2025	MANOJ @ MANAJ DANTA VS STATE OF ODISHA	PREETAM MISHRA VS	MANAMUNDA /4 /2024 (//	
10	D-BLAPL/2903/2025	PRASANTA DAS@PRASANT DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /262 /2024 (//	
11	D-BLAPL/2904/2025	BUDU KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PODIA PS /63 /2023 (//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/2906/2025	BIKASH BISOI@BIKASH BISOYI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /422 /2024 () //	
13	D-BLAPL/2909/2025	SUSHIL MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KALIMELA /154 /2024 () //	
14	D-BLAPL/2911/2025	RINKU SASINI VS STATE OF ODISHA	SANJEEV MISHRA VS	BURLA /601 /2020 () //	
15	D-BLAPL/2915/2025	CHANDAN JENA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /376 /2024 () //	
16	D-BLAPL/2916/2025	CHAGALI JENA @ CHAGALA JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	TANGI /266 /2024 () //	
17	D-BLAPL/2917/2025	PRIYABRATA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	SALIPUR /4 /2025 () //	
18	D-BLAPL/2918/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	K.NUAGAON /169 /2024 () //	
19	D-BLAPL/2919/2025	KAMALAKANTA JENA@JAFA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GOLANTHARA (BERHAMPUR) /360 /2024 () //	
20	D-BLAPL/2921/2025	JYOTSNA NAYAK @ JYOTSNA RANI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /67 /2024 () //	
21	D-BLAPL/2922/2025	SURYA KANTA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAIDYANATHPUR /567 /2024 () //	
22	D-BLAPL/2923/2025	SUNIL MAJHI VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
23	D-BLAPL/2924/2025	PRADEEP MAITY	AMULYA RATNA PANDA	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/2926/2025	PRASANTA KALATA @ KALTA	AMITAV TRIPATHY	BINIKA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/2927/2025	SABYASACHI PANDA @ SUNIL @ SARAT	SUJATA JENA	PADMAPUR /45 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/2928/2025	PRABIN @ PRAVEEN KUMAR SAMAL	SUJATA JENA	KEONJHAR SADAR /167 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/2930/2025 BLAPL/1067/2025	RAJENDRA EKKA	DHIRENDRA KUMAR MOHAPATRA	KINJIRKELA /230 /2024	
		VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)	
		STATE OF ODISHA		GR/0001392/2024	
28	D-BLAPL/2931/2025	HARIHAR SAMAL@HARI MENTAL	LAXMIDHAR MAHAPATRA	KANIHA /39 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/2934/2025	RAJA@JAGAT NAYAK	GYANESWAR SATPATHY	RUPSA /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/2938/2025	MRUTYUNJAYA DANGA	JUGALA KISHORE PANDA	NCB BHUBANESWAR /6 /2024	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
31	D-BLAPL/2941/2025	CHANDAN BARIK	ASUTOSH TRIPATHY	GOPALPRASAD /312 /2024	AOR20220001648C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/2960/2025	PRATAP SAMAL	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/2963/2025	BABU KHAN	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/2964/2025	RANJIT SWAIN	PRASANTA KUMAR NANDA	PURUSHOTTAMPUR /16 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/2973/2025	STATE OF ODISHA RAM MOHAN MAJHI VS	BHABANI SHANKAR DASPARIDA VS	// BELTUKURI /66 /2023 ()	
36	D-BLAPL/2975/2025	STATE OF ODISHA SARBESWAR SWAIN VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /177 /2024 ()	
37	D-BLAPL/2976/2025	STATE OF ODISHA JITENDRA@JEETENDRA SAHOO VS	MANOJ KUMAR AGRAWALLA VS	// CYBER CRIME AND E.O, BALASORE /40 /2024 ()	
38	D-BLAPL/2978/2025	STATE OF ODISHA TOSCHARANJAN BARIK @ TASA VS	SUSANTA KUMAR TRIPATHY VS	// MURIBAHAL /341 /2024 ()	
39	D-BLAPL/2981/2025	STATE OF ODISHA SK. TAJUDIN @ TAJU VS	SANGRAM KESHARI ROUT VS	// NANDAPUR /32 /2022 ()	
40	D-BLAPL/2983/2025	STATE OF ODISHA SADASIVA JENA VS	AJIT KUMAR SAHOO VS	// BHANDARIPOKHARI /146 /2022 ()	
41	D-BLAPL/2985/2025	STATE OF ODISHA MADAN SUNDAR PATRA @ KHARA VS	BIJAYA KUMAR RAGADA VS	// MAHULPALI /177 /2024 ()	
42	D-BLAPL/2987/2025	STATE OF ODISHA CHINMAYA RATH VS	SUSANTA KUMAR MISHRA VS	// JATNI P.S. /356 /2024 ()	
43	D-BLAPL/2989/2025	STATE OF ODISHA PARADESI NAYAK VS	BIBEKANANDA MAHAPATRA VS	// NACHUNI /13 /2024 ()	
44	D-BLAPL/2990/2025	STATE OF ODISHA MANAS@RAJENDRA KUMAR SAHOO VS	PRADEEP KUMAR DAS VS	// CHAMPUA /12 /2025 ()	
45	D-BLAPL/2991/2025	STATE OF ODISHA DASARATHA NAIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// BISOI /168 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/2995/2025	GANDU NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /191 /2019 () //	
47	D-BLAPL/2997/2025	AKASH TAKRI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /222 /2024 () //	
48	D-BLAPL/3001/2025	TAPASWINI DIGAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /299 /2024 () //	
49	D-BLAPL/3004/2025	ANNA@ANADI CHARAN SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /196 /2024 () //	
50	D-BLAPL/3008/2025	ROHIT HIANL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /354 /2024 () //	
51	D-BLAPL/3011/2025	SUSANTA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SAHID NAGAR P.S. /551 /2024 () //	
52	D-BLAPL/3019/2025	JATIN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	HANDAPA /259 /2024 () //	
53	D-BLAPL/3020/2025	ANTARYAMI SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	TUSRA /57 /2024 () //	AOR20220004226C202500003
54	D-BLAPL/3021/2025	BHOLA@MRUTYUNJAYA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	PURI TOWN /82 /2018 () //	
55	D-BLAPL/3024/2025	ROHIT SA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /388 /2024 () //	
56	D-BLAPL/3027/2025	BAPI MANNA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PARADEEP /174 /2024 () //	
57	D-BLAPL/3034/2025	RAJU TAREI	PRATIK NAYAK	KHALLIKOTE /414 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/3041/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	CHHEND /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/3045/2025	KAILASH SAHOO	AMLAN SHAKTI PAUL	KHURDA SADAR /139 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/3047/2025	BIKASH KUMAR NAHAK	ANUPAM DASH	MARINE PS AT ARJIPALLI /44 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/3049/2025	HEMANTA KUMAR SWAIN @ BAPI	RABINDRA NATH PANDA	BANKI /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMP/3734/2025	SATYABRATA DHIR	DEBAKANTA MOHANTY	//	
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)	
		SUBASHINI PATTNAIK		CMA/0000660/2000	
63	D-CMP/3739/2025	SANJIB PATEL	SURYA NARAYAN SATPATHY	//	
		VS	VS	()	
		CHETANKANTI PATEL		//	
64	D-CMP/3754/2025	SARAT KUMAR BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		NIMAI CHAND BEHERA		//	
65	D-CMP/3772/2025	JUGENDRA PUTEI	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
		HARIHARA PUTEI		//	
66	D-CMP/3800/2025	SUMITRA BHUYAN	SOUMYA RANJAN PATI	//	
		VS	VS	()	
		MALATI ROUT @ BHUYAN		//	
67	D-CMP/3805/2025	RAMA CHANDRA MOHAPATRA	UMA CHARAN MISHRA	//	
		VS	VS	()	
		ARUN KUMAR PANDA		//	
68	D-CMP/3873/2025	ABDUL HANIM KHAN	AJAYA KUMAR PRADHAN	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/3885/2025	ASGARI KHANAM RATIKANTA DASH VS DEBASISH KUMAR SAHU	RANJAN KUMAR NAYAK VS	// // 0 //	
70	D-CMP/3889/2025	RATIKANTA DASH VS ASHISH KUMAR SAHU	RANJAN KUMAR NAYAK VS	// 0 //	
71	D-CMP/3898/2025	PREMANANDA NAYAK VS KAJAL JYOTI SAHOO	BRUNDABAN ROUT VS	// 0 //	
72	D-CMP/3922/2025	DIBAKAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
73	D-CONTC/3716/2025	RABINDRA NATH GOUDA VS DIBYA JYOTI PARIDA, COLLECTOR, GANJAM	ADV. VS	// 0 //	
74	D-CONTC/3719/2025	NRUSINGHA CHARAN BISWAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
75	D-CONTC/3726/2025	BIPIN BIHARI MUDULI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
76	D-CONTC/3731/2025	SANJUKTA RATH VS SHALINI PANDIT, IAS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
77	D-CONTC/3769/2025	NABAGHANA JENA VS SIDDHARTH SHANKAR SWAIN, I.A.S., COLLECTOR AND DISTRICT MAGISTRATE, PURI	NIRANJAN BEHERA VS	// 0 //	AOR20220001297C202500040
78	D-CONTC/3785/2025	BHASKAR TRIPATHY VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
79	D-CONTC/3786/2025	SITAKANTA MOHANTY VS DEBASIS SINGH, MANAGING DIRECTOR, ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD, BBSR, KHURDHA	ASHOK KUMAR BEHERA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/3789/2025	MANGALA PRASAD MOHANTY VS PRAVAT KUMAR ROUL, VICE-CHABCELLOR, OUAT	ADV. VS	// 0	
81	D-CONTC/3792/2025	LOKANATH MISHRA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
82	D-CONTC/3794/2025	FAKIR CHARAN PANIGRAHI VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
83	D-CONTC/3795/2025	SANATAN MAHAKUD VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
84	D-CONTC/3796/2025	CHANDRAMANI DAS VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
85	D-CONTC/3798/2025	BASANTA KUMAR KANDI VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
86	D-CONTC/3799/2025	GUNAMANI KAR VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
87	D-CONTC/3807/2025	HRUDANANDA RAY VS USHA PADHEE, PRINCIPAL SECRETARY DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT, BBSR, KHURDHA	SOUMYA MISHRA VS	// 0	
88	D-CONTC/3815/2025	ARUNA NAIK VS MANAGING DIRECTOR, M/S SNEBA SECURITY SERVICE PVT. LTD, BBSR, ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0	
89	D-CONTC/3819/2025	NINI SWAIN VS A.K. BEURIA, DEPUTY COMMISSIONER, CMC, CUTTACK	ADV. VS	// 0	
90	D-CONTC/3824/2025	UPENDRA CHINDA @ BHUNJIA VS ALOK KUMAR KAR, EX-OFFICIO, ADDITIONAL SECRETARY TO GOVERNMENT, BBSR, ODISHA	ADV. VS	// 0	
91	D-CONTC/3830/2025	ORISSA ASSOCIATION FOR THE BLIND, BBSR	PITAMBAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
92	D-CONTC/3836/2025	MANOJ AHUJA,IAS KISHORE CHANDRA SAHU	ADV.	//	
		VS	VS	0	
93	D-CONTC/3839/2025	UJAGARA PRADHAN,BEO,JUJUMORA,SAMBALPUR GHANA SAGARIA	ADV.	//	
		VS	VS	0	
94	D-CONTC/3842/2025	ANU GARG,IAS SOBAN SAGARIA	ADV.	//	
		VS	VS	0	
95	D-CONTC/3845/2025	KALU MAJHI,THE SPECIAL LAND ACQUISITION OFFICER,NUAPADA REBATIBALA NAYAK	ADV.	//	
		VS	VS	0	
96	D-CONTC/3848/2025	SHALINI PANDIT, IAS SUKANTI MOHANTY	ADV.	//	
		VS	VS	0	
97	D-CONTC/3854/2025	MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,ODISHA,BBSR,KHURDHA SASANKA MANJARI SAHOO	ADV.	//	
		VS	VS	0	
98	D-CONTC/3859/2025	SHALINI PANDIT, IAS SAROJINI TRIPATHY	ADV.	//	
		VS	VS	0	
99	D-CONTC/3860/2025	SHALINI PANDIT, IAS MANORAMA NAYAK	ADV.	//	
		VS	VS	0	
100	D-CONTC/3863/2025	SHALINI PANDIT, IAS SOUBHAGYA RANJAN ROUT	ADV.	//	
		VS	VS	0	
101	D-CONTC/3869/2025	ARUN KUMAR NAYAK,SUB-COLLECTOR,KENDRAPARA PADMALOCHAN BEHERA	ADV.	//	
		VS	VS	0	
102	D-CONTC/3883/2025	BICHITRANANDA PATTANAIK,ASST. REGISTRAR OF CO-OPERATIVE SOCIETIES,NILAGIRI CIRCLE,NILAGIRI,BALASORE SANDHYARANI PATTNAIK	NIHAL RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/3887/2025	NILAKANTHA MISHRA,DIRECTOR OF PUBLIC HEALTH,BBSR,ODISHA PITAMBAR DASH VS	ADV. VS	// // ()	
104	D-CONTC/3897/2025	SHALINI PANDIT, IAS M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT,BHADRAK /	VS	// ()	
105	D-CONTC/3921/2025	NAVEET KUMAR NAVEEN,DEPUTY DIRECTOR,EMPLOYEES STATE INSURANCE CORPORATION,JANPATH,BBSR,KHURDHA KEDARNATH MAJHI	ADV. VS	// ()	
106	D-CONTC/3926/2025	SUDHANSU SEKHAR MISHRA,IN CHARGE DISTRICT PROJECT COORDINATOR,RTE-SSA,NUAPADA TULASIRAM MAJHI	ADV. VS	// ()	
107	D-CONTC/3940/2025	SUDHANSU SEKHAR MISHRA,IN CHARGE DISTRICT PROJECT COORDINATOR,RTE-SSA,NUAPADA JAYAKRUSHNA MISHRA	DURGA PRASAD PRADHAN VS	// ()	
108	D-CONTR/2953/2025	MEDKAR SANDEEP SAMPAT,IPS RABINDRA KUMAR SAHOO	SUDEEP KUMAR SARANGI VS	// / /0 ()	
109	D-CRLA/2895/2025	BIBEKANANDA BARIK SUBHA @ SUBHANKAR DALAI	RAMESH CHANDRA OJHA VS	// JAJPUR TOWN /311 /2020 ()	
110	D-CRLA/2914/2025	STATE OF ODISHA SOUMYA RANJAN SAHOO @ CHANDAN	RAMESH CHANDRA MAHARANA VS	// BADAMBADI /353 /2024 ()	
111	D-CRLA/2951/2025	STATE OF ODISHA DAMA PUJARI	ABHAS MOHANTY VS	// PAPADAHANDI /149 /2011 ()	
112	D-CRLA/2968/2025	STATE OF ODISHA SARFUDDIN KHAN	MANAS KUMAR CHAND VS	// RAMACHANDRAPUR /349 /2024 ()	
113	D-CRLA/2988/2025	STATE OF ODISHA JIBAN MALLIK	RAMESH CHANDRA MAHARANA VS	// JENAPUR /25 /2023 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLA/2996/2025	SANTOSH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /186 /2024 () //	
115	D-CRLA/3010/2025	GAGAN NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	TIGIRIA /42 /2022 () //	
116	D-CRLA/3050/2025	PARAMANANDA SUBUDHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TOMANDO /59 /2022 () //	
117	D-CRLMA/2942/2025	RAJAT PAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	SORO /347 /2018 () //	
118	D-CRLMA/3033/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	//0 () //	
119	D-CRLMC/2894/2025	AJU @ SK.AZHARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /161 /2012 () //	
120	D-CRLMC/2899/2025	BASANT KUMAR PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	G.UDAYAGIRI /44 /2011 () //	
121	D-CRLMC/2905/2025	SUDHANSU SEKHAR SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /224 /2016 () //	AOD20240000364C202500007
122	D-CRLMC/2910/2025	BIPINA @ BIPIN BIHARI TRIPATHY VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /63 /2003 () //	AOD20240000170C202500003
123	D-CRLMC/2925/2025	BISWARANJAN DEVGOSWAMI @ DEVGASWAMI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /212 /2005 () //	
124	D-CRLMC/2945/2025	MINAKETAN DAS VS DIRECTORATE OF VIGILANCE, ODISHA	ABHISHEK DASH VS	SAMBALPUR VIGILANCE /49 /2010 () //	
125	D-CRLMC/2948/2025	HEMANANDA MAJHI @ DRONA	JUGALA KISHORE PANDA	PURUNAKATAK /32 /2018	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/2952/2025	PRADEEP KUMAR PRADHAN	ASUTOSH TRIPATHY	//	AOR20220001648C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/2974/2025	PRAKRUTI MISHRA	DAMODAR PANTURU	KHARABEL NAGAR P.S. /219 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/2977/2025	NALU @ KUAMR SATYAJEET SAHOO	BASANTA KUMAR DAS	SORO /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/2992/2025	PRAFULLA SINGH	AJIT KUMAR SAHOO	AGARAPADA /10 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/3003/2025	DHIRA PATRA	PRAVASH CHANDRA JENA	DEOGARH /109 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/3014/2025	MITHUN BHUYAN @ MITHUNA BHUYAN	JYOTIRMAYA SAHOO	BUGUDA /267 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/3016/2025	BIBEKANANDA SAHOO @ CHAGALA	PRANAB KUMAR SAMANTRAY	MALGODOWN /115 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/3018/2025	SURENDRA SAHU	JYOTIRMAYA SAHOO	KABISURYANAGAR /40 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/3026/2025	CHANDRASEKHAR DHAL	SOUMYA RANJAN MOHANTY	NIHALPRASAD /31 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/3029/2025	SOUDAMINI BEHERA	SATYABRATA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/3032/2025	AMULYA CHANDRA MOHAPATRA	BISWARANJAN MAHARATHA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/3037/2025	STATE OF ODISHA BABA NITYANANADA DAS VS	SURYNARAYAN BISWAL VS	// GONDIA /31 /2021 ()	
138	D-CRLMC/3040/2025	STATE OF ODISHA SRIMAYEE SINGH VS	LALATENDU SAMANTARAY VS	// MANCHESWAR P.S. /687 /2024 ()	
139	D-CRLMP/2933/2025	STATE OF ODISHA BANDITA RAY VS	KASHINATH PATTANAIAK VS	// /0 ()	
140	D-CRLMP/2967/2025	STATE OF ODISHA BHAKTI RANJAN MOHAPTRA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
141	D-CRLMP/2969/2025	STATE OF ODISHA HRUSHIKESH DASH VS	BYOMAKESH TRIPATHY VS	// /0 ()	
142	D-CRLMP/2972/2025	STATE OF ODISHA AJITAV MALLICK VS	BYOMAKESH TRIPATHY VS	// /0 ()	
143	D-CRLMP/2984/2025	STATE OF ODISHA DULARI MARNDI VS	AMARENDRA SAHOO VS	// /0 ()	
144	D-CRLMP/2999/2025	STATE OF ODISHA SUDAM SETHI VS	PRAVASH CHANDRA JENA VS	// /0 ()	
145	D-CRLMP/3006/2025	STATE OF ODISHA MARKA SWAIN VS	KALI PRASAD MOHANTY VS	// /0 ()	
146	D-CRLREV/2954/2025	STATE OF ODISHA GOBINDA CHANDRA SETHI VS	DIPTIREKHA NANDA VS	// /0 ()	
147	D-CRLREV/3036/2025	KULAMANI SHA SANJAYA PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// FATEGARH /254 /2021 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-LAA/3766/2025	NAUSAD KHAN VS STATE OF ODISHA	SUDHIR CHANDRA MOHANTY VS	// 0 //	
149	D-MACA/3713/2025	SWAGATIKA MISHRA VS PREMANANDA PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //	
150	D-MACA/3715/2025	SWAGATIKA MISHRA VS PREMANANDA PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //	
151	D-MACA/3732/2025	MITA SETHI VS SATYA RANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //	
152	D-MACA/3755/2025	D.M.,THE MAGMA HDI GENERAL INSURANCE CO. LTD., VS SUKANTI NAIK	TRIPURASAD DUTTA VS	// 0 //	
153	D-MACA/3758/2025	MAGMA HDI GENERAL INSURANCE CO. LTD., VS RADHA GOUDA	KIRIJA PRASAD DUTTA VS	// 0 //	
154	D-MACA/3886/2025	SITA PRADHAN VS JAYANTI BEHERA	BHAGIRATHI DASH VS	// 0 //	
155	D-MATA/3725/2025	HAREKRUSHNA BHARATI VS SANDHYARANI GIRI @ BHARATI	ABHIRAM SWAIN VS	// 0 //	
156	D-MATA/3893/2025	SANGRAM KESHARI SAMAL VS DIIPIKA MALLICK	SATYAJIT MOHAPATRA VS	// 0 //	
157	D-OTAPL/3700/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE), VS M/S. SERAJUDDIN AND CO PVT LTD.,	BHUBANESHWAR ANSHPATI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500004
158	D-OTAPL/3722/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE), VS M/S. SERAJUDDIN AND CO	BHUBANESHWAR ANSHPATI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500005
159	D-OTAPL/3724/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE), VS M/S. SERAJUDDIN AND CO	BHUBANESHWAR ANSHPATI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500006

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-OTAPL/3728/2025	M/S. SERAJUDDIN AND CO COMMISSIONER OF CUSTOMS,(PREVENTIVE)BHUBANESHWAR	ANUSHWIK KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500007
		VS	VS	0	
161	D-OTAPL/3759/2025	M/S. MODERN MINING PVT LTD.,KEONJHAR COMMISSIONER OF CUSTOMS,(PREVENTIVE)BHUBANESHWAR	ANUSHWIK KANTI SATAPATHY,SR.SC	//	AOR20220001780C202500008
		VS	VS	0	
162	D-OTAPL/3760/2025	M/S. SERAJUDDIN AND CO COMMISSIONER OF CUSTOMS,(PREVENTIVE)BHUBANESHWAR	ANUSHWIK KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500009
		VS	VS	0	
163	D-RPFAM/3697/2025	M/S. SERAJUDDIN AND CO A. BALARAM	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500018
		VS	VS	0	
164	D-RPFAM/3767/2025	A. SURIYANARAYAN CHANDRASEKHAR NAYAK	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
165	D-RPFAM/3850/2025	HARAPRITI SAMAL SASMITA SAMANTRAY	MIHIR SEKHAR SAHOO	//	
		VS	VS	0	
166	D-RSA/3777/2025	SRIKANTA SWAIN MALI CHARAN DAS	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
167	D-RSA/3781/2025	KALANDI DAS MALI CHARAN DAS	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
168	D-RSA/3894/2025	KALANDI DAS SAILABALA BARAL	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
169	D-RVWPET/3751/2025	PRATIMA BEHERA JEEBANANANDA CHHURIA	ADV.	//	
		VS	VS	0	
170	D-TRP(C)/3857/2025	STATE OF ODISHA SITU DALAI	SIDHARTHA SANKAR RAY 2	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/3686/2025	SIDHARTHA MOHARANA STATE OF ODISHA VS	SARBESWAR BEHERA ,A.G.A. VS	// // ()	LOD20240000172C202500068
172	D-WA/3688/2025	SUREKHA SAMAL STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000194C202500069
173	D-WA/3689/2025	RAMAKANTA BHARATI STATE OF ODISHA VS	JAYANTA KUMAR BAL, A.G.A. VS	// // ()	LOD20240000172C202500066
174	D-WA/3690/2025	MANAS RANJAN PATTANAIAK STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000172C202500067
175	D-WA/3691/2025	MADHUSMITA RAY STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000200C202500071
176	D-WA/3721/2025	BANISHREE MAHALA STATE OF ODISHA VS	JATESWAR NAYAK, A.G.A. VS	// // ()	LOD20240000194C202500070
177	D-WA/3723/2025	SABITA RANI MISHRA STATE OF ODISHA VS	SANJAY RATH, A.G.A. VS	// // ()	LOD20240000172C202500069
178	D-WA/3727/2025	PARTHASARATHI BIWAL STATE OF ODISHA VS	SUBHA BIKASH PANDA, A.G.A. VS	// // ()	LOD20240000200C202500072
179	D-WA/3736/2025	GANESH CHANDRA BHUYAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202500071
180	D-WA/3737/2025	RANJAN KUMAR PRUSTY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500073
181	D-WA/3744/2025	PRASAD KUMAR MAHARANA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202500070
		ITISHREE MOHAPATRA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/3746/2025	STATE OF ODISHA VS KAMALAKANTA PATRI	SASWAT DAS, A.G.A. VS	// ()	LOD20240000200C202500074
183	D-WA/3747/2025	STATE OF ODISHA VS RANJAN KUMAR BHUYAN	SASWAT DAS, A.G.A. VS	// ()	LOD20240000194C202500072
184	D-WA/3761/2025	STATE OF ODISHA VS SUDHIR KUMAR PANIGRAHI	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500073
185	D-WA/3774/2025	STATE OF ODISHA VS SUBRAT KUMAR BEHERA	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500075
186	D-WA/3775/2025	STATE OF ODISHA VS SAMATA SWAIN	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500074
187	D-WA/3776/2025	STATE OF ODISHA VS SANJAY KUMAR MAHANTA	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500071
188	D-WA/3778/2025	STATE OF ODISHA VS RAMAKANTA PANDEY	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500076
189	D-WA/3823/2025	KABITA DALAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500008
190	D-WA/3841/2025	STATE OF ODISHA VS JALADHAR KHILLAR	JATESWAR NAYAK, A.G.A. VS	// ()	LOD20240000200C202500077
191	D-WA/3855/2025	STATE OF ODISHA VS PURNA CHANDRA BEHERA	JATESWAR NAYAK, A.G.A. VS	// ()	LOD20240000172C202500072
192	D-WA/3865/2025	BIJOYA NANDA BEHERA VS UNION OF INDIA	UMAKANT SAHOO VS	// ()	AOD20240000001C202500037
193	D-WA/3937/2025	PAUL KULLU	GHANASHYAM NAMTOAR	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		GOVERNOR OF ODISHA		//	
194	D-WP(C)/3687/2025	SARMISTHA BEHERA @ NAYAK	JYOTI RANJAN DEO	//	AOR20220001593C202500007
	WP(C)/2961/2025	VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/3692/2025	M/S BABA LINGARAJ ENTERPRISES PVT.LTD	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/3693/2025	TOPHAN PRADHAN	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
197	D-WP(C)/3694/2025	GOURI SHANKAR SAHOO	GOPINATH SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/3695/2025	MUKTAR ALLI	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/3696/2025	DR.ASHISH KUMAR MOHAPATRA	DEBENDRA MOHANTA	//	
		VS	VS	()	
		UNION OF INDIA		//	
200	D-WP(C)/3698/2025	CHIEF DISTRICT MEDICAL OFFICER, BOLANGIR	AUROVINDA MOHANTY,A.S.C	//	LOD20240000200C202500070
		VS	VS	()	
		RATNA GHIVELA		//	
201	D-WP(C)/3699/2025	NIRANJAN PRADHAN	SATYAJIT MOHAPATRA (2)	//	
	WP(C)/2879/2025	VS	VS	()	
		UNION OF INDIA		//	
202	D-WP(C)/3701/2025	DR. PRATIVA KHANDAI	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/3702/2025	KHIROD CHANDRA BEHERA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/3703/2025	KAUSTABH WADEKAR	BINI MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/3704/2025	THE CHAIRMAN, CHENNAI PETROLEUM CORPORATION LIMITED, TAMIL NADU JYOTSHNAMAYEE PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	
206	D-WP(C)/3705/2025	DR.MINATI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
207	D-WP(C)/3706/2025	DR.HARAPRASAD SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
208	D-WP(C)/3707/2025	NILENDREE PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
209	D-WP(C)/3708/2025	KUNJABANA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
210	D-WP(C)/3709/2025	DR.SARAT KUMAR KANTHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
211	D-WP(C)/3710/2025	DR.PRABIN KUMAR TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
212	D-WP(C)/3711/2025	DR.PRATIVA HOTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
213	D-WP(C)/3712/2025	NANDITA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
214	D-WP(C)/3714/2025 WP(C)/2919/2025	BABULAL SENAPATI VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //	
215	D-WP(C)/3717/2025	TUNU MOHARANA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/3718/2025	MANOJ KUMAR BARIK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
217	D-WP(C)/3720/2025	MURALIDHAR ROUT VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
218	D-WP(C)/3729/2025	SURENDRA SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
219	D-WP(C)/3730/2025	KANCHAN GOUDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
220	D-WP(C)/3733/2025	SUKURA SING VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
221	D-WP(C)/3735/2025	MANOJ KUMAR MUDULI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
222	D-WP(C)/3738/2025	PRADEEP KUMAR DAS VS AUTHORISED OFFICER, CANARA BANK, ARM BRANCH, CUTTACK	AVIJIT PATNAIK VS	// 0 //	
223	D-WP(C)/3740/2025	JOGENDRA NAIK VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //	
224	D-WP(C)/3741/2025 WP(C)/2941/2025	M/S.ASHA MEMORIAL TRUST, BBSR VS THE COLLECTOR AND D.M. CUTTACK	GOPABANDHU DASH VS	// 0 //	
225	D-WP(C)/3742/2025	ASHOK KUMAR SETHI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
226	D-WP(C)/3743/2025 WP(C)/2925/2025	NALINI KUMARI BAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
227	D-WP(C)/3745/2025	NARENDRA BIDIKA	PRANAB RANJAN CHHATOI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/3748/2025	DAYANIDHI BEHERA	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/3749/2025	JASANI DEHURIA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/2938/2025	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/3750/2025	PREM CHANDRA KANDHAPAN	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/3752/2025	KISHOR PRADHAN	MANOJA KUMAR KHUNTIA	//	
	WP(C)/2943/2025	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/3753/2025	DURGA PRASAD MISHRA	HARMOHAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/3756/2025	BRUSAKETU SARAP	SIBA SANKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/3757/2025	DR JYOSHANARANI MOHAPATRA	MANAS KUMAR SWAIN	//	AOD20220004218C202500003
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/3762/2025	BISWAPRATAP SINGH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/3764/2025	HIMANSU SEKHAR DHARUA	PRASANNA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/3765/2025	UPENDRA NAYAK	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/3768/2025	THE EXECUTIVE ENGINEER ELECTRICAL, TPWODL, BANSAPADA, SANKARIPURHY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/3770/2025	PANKAJINI SARANGI RAMESH CHANDRA NANDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// // 0 //	AOR20240001111C202500002
240	D-WP(C)/3771/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //	
241	D-WP(C)/3773/2025	SUMANT KUMAR NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
242	D-WP(C)/3779/2025	APARTI NAIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202500009
243	D-WP(C)/3780/2025	JAMMANA DHANALXMI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500025
244	D-WP(C)/3782/2025	GOPABANDHU BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
245	D-WP(C)/3783/2025	BIDYUT KUMAR RATH VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// 0 //	
246	D-WP(C)/3784/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
247	D-WP(C)/3787/2025	SUBASH ROUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
248	D-WP(C)/3788/2025	AJIT KUMAR GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
249	D-WP(C)/3790/2025	SITAMANI DEY VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/3791/2025	BHAGMAT MARNDI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
251	D-WP(C)/3793/2025	SUDHANSU SEKHAR MAIKAP VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
252	D-WP(C)/3797/2025	ANIL KUMAR MINZ VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
253	D-WP(C)/3801/2025	CHITTA RANJAN KANUNGO VS PUBLIC INFORMATION OFFICER, ODISHA STATE COOPERATIVE BANK LTD., BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //	
254	D-WP(C)/3802/2025	SULATA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
255	D-WP(C)/3803/2025	PRASANT KUMAR SWAIN VS R.T.O. BHUBANESWAR-I	KHIROD CHANDRA MAJHI VS	// 0 //	
256	D-WP(C)/3804/2025	M/S TATA STEEL LIMITED, MUMBAI VS THE UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
257	D-WP(C)/3806/2025	BASANTA KUMAR SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //	
258	D-WP(C)/3808/2025	KANHU CHARAN NAHAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
259	D-WP(C)/3809/2025	BIKRAM SAHA VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //	
260	D-WP(C)/3810/2025	KARUNAKAR BEHERA VS R.T.O CUTTACK	CHANDAN MISHRA VS	// 0 //	
261	D-WP(C)/3811/2025	ASHOK KUMAR MUKHERJEE	RAGHUNATH BISWAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
262	D-WP(C)/3812/2025	PRADEEP KISHORE SWAIN	RABINDRANATH PAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/3813/2025	M/S. TATA STEEL LIMITED., MUMBAI	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
		THE UNION OF INDIA		//	
264	D-WP(C)/3814/2025	ATMARAM PRADHAN	TAPOBANTA BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/3816/2025	ASHOK KUMAR MUKHERJEE	RAGHUNATH BISWAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
266	D-WP(C)/3817/2025	NAKULA ROUT	RAGHUNATH BISWAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
267	D-WP(C)/3818/2025	MADHUSUDAN DAS	RAGHUNATH BISWAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
268	D-WP(C)/3820/2025	THE NBCC (INDIA) LTD, NEW DELHI	SAROJ KUMAR DAS	//	
		VS	VS	()	
		M/S. GURUMARAJ ENGICON PVT., BBSR		//	
269	D-WP(C)/3821/2025	KALI PRASAD NANDA	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/3822/2025	BIJAY KUMAR BARIK	RAGHUNATH BISWAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
271	D-WP(C)/3825/2025	MANGULI CHARAN ROUT	JYOTI RANJAN DEO	//	AOR20220001593C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/3826/2025	TRILOCHAN MOHANTA	SUBHANKAR ROUT	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/3827/2025	STATE OF ODISHA M/S. HARA BRIQUETTE INDUSTRIES, PARADEEP, JAGATSINGHPUR	ANANTACHANDRAN NAYAK	//	
		VS	VS	0	
274	D-WP(C)/3828/2025	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR MAA BISHALAXMI S.H.G, UDYAN RAJNAGAR, KENDRAPARA	ANANTACHANDRAN NAYAK	//	
		VS	VS	0	
275	D-WP(C)/3829/2025	STATE OF ODISHA SATYANANDA DASH	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
276	D-WP(C)/3831/2025	VICE CHANCELLOR , OUAT , KHURDA ABRI KUMAR BAGHEL	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
277	D-WP(C)/3832/2025 WP(C)/2939/2025	STATE OF ODISHA DR. AKHIL C.A	AVIJIT MISHRA	//	
		VS	VS	0	
278	D-WP(C)/3833/2025	STATE OF ODISHA BASANTA KUMAR RAYAGUR	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
279	D-WP(C)/3834/2025	STATE OF ODISHA M.C. OF NAKULA CHANDRA SPECIAL SCHOOL FOR DEAF AND VISUAL IMPAIRED AN NGO/	DEBARAJ PRADHAN	//	
		VS	VS	0	
280	D-WP(C)/3835/2025	STATE OF ODISHA M/S. SATYA RANJAN MOHANTY, TULASI CHOURA, MAYURBHADR	MAHESH KUMAR	//	
		VS	VS	0	
281	D-WP(C)/3837/2025	COMNR (APPEALS), GST, CX AND CUTOMS, BBSR SANATAN BISOI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
282	D-WP(C)/3838/2025	STATE OF ODISHA DUSHASAN MUDULI	SANGRAM JENA	//	
		VS	VS	0	
283	D-WP(C)/3840/2025	STATE OF ODISHA PRABHUDATTA SAHANI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/3843/2025	PAKILI GOCHHAYAT VS STATE OF ORISSA	RAJALAXMI BISWAL VS	// 0 //	
285	D-WP(C)/3844/2025	ASHOK KUMAR SAMAL VS UNION OF INDIA	KOUSIK ANANDA GURU VS	// 0 //	
286	D-WP(C)/3846/2025	SATYA SUNDAR BISWAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
287	D-WP(C)/3847/2025	BAILADU CHOWDHURY VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //	AOR20220004593C202500009
288	D-WP(C)/3849/2025	JITUN GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //	
289	D-WP(C)/3851/2025	NANDA KISHORE SETHI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
290	D-WP(C)/3852/2025	M/S. KAMALAKANTA ENGINEERING AND CONSTRUCTION COMPANY PVT LTD, CUTTACK VS THE ADDL. STATE TAX OFFICER, CUTTACK-I	KUBASIKOMARNAIPATRO VS	// 0 //	
291	D-WP(C)/3853/2025	K.J. ISPAT LTD VS CHAIRMAN CUM MD, MAHANADI COALFIELDS LTD.	JAGAMOCHAN PATTANAIAK VS	// 0 //	AOR20220001586C202500010
292	D-WP(C)/3856/2025	PRAVAKAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
293	D-WP(C)/3858/2025	NEPAL GOCCHAYAT VS STATE OF ORISSA	RAJALAXMI BISWAL VS	// 0 //	
294	D-WP(C)/3861/2025	BISWANATH @ BISA GOCHHAYAT VS STATE OF ORISSA	RAJALAXMI BISWAL VS	// 0 //	
295	D-WP(C)/3862/2025	SUDARSAN PATRA	PRONOY MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR CUM D.M., JAJPUR		//	
296	D-WP(C)/3864/2025	PADMALOCHAN RANA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/3866/2025	RINANJALI SABAT	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500009
		VS	VS	0	
		MANAGING DIRECTOR OFDC,BHUBANESWAR		//	
298	D-WP(C)/3867/2025	PRABHAT BEHERA	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/3868/2025	RINANJALI SABAT	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500012
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/3870/2025	SAKTISANBIT DASH	PRASANNA KUMAR DASH	//	
		VS	VS	0	
		CHAIRMAN OF THE PURI URBAN COOPERATIVE BANK LTD., PURI		//	
301	D-WP(C)/3871/2025	TRILOCHAN RANA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/3872/2025	SHASHI BHUSAN BEHERA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/3874/2025	BIRMAN RANA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/3875/2025	G.KASINATH	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/3876/2025	GHATU RANA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/3877/2025	AMITABH MAITY	NIRANJAN PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/3878/2025	GENERAL MANAGER (ELECTRICAL), TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE PUSPANJALI PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS DHANANJAYA MUND	// 0 //	
308	D-WP(C)/3879/2025	KATHA RANA @ KATH RANA VS STATE OF ODISHA	DHANANJAYA MUND VS AMRITA MISHRA	// 0 //	
309	D-WP(C)/3880/2025	BAL KRISHNA MANGAL VS STATE OF ODISHA	AMRITA MISHRA VS DHANANJAYA MUND	// 0 //	
310	D-WP(C)/3881/2025	NEPAL RANA VS STATE OF ODISHA	DHANANJAYA MUND VS RAJALAXMI BISWAL	// 0 //	
311	D-WP(C)/3882/2025	TITU GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS BAIDHAR SAHOO	// 0 //	
312	D-WP(C)/3884/2025	THE URBAN COOPERATIVE BANK LTD., BBSR VS SAGARIKA MISHRA	BAIDHAR SAHOO VS RAJALAXMI BISWAL	// 0 //	
313	D-WP(C)/3888/2025	SUREJ @ SURAJ GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS AMIT PRASAD BOSE	// 0 //	
314	D-WP(C)/3890/2025	SITARAM SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS SATYAJIT MOHAPATRA (2)	// 0 //	
315	D-WP(C)/3891/2025	DIPTA RANJAN JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS RAJALAXMI BISWAL	// 0 //	
316	D-WP(C)/3892/2025	MITHUN GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS RAJESH TRIPATHY	// 0 //	
317	D-WP(C)/3895/2025	SAHADEV PUJARI VS STATE OF ODISHA	RAJESH TRIPATHY VS STATE OF ODISHA	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/3896/2025	SIBANI NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
319	D-WP(C)/3899/2025	HIMANSHU SEKHAR MISHRA VS THE DEVELOPMENT COMNR-CUM-ADDL. CHIEF SECY, GOVT. OF ODISHA, BBSR	RAJESWAAR DASH VS	// 0 //	
320	D-WP(C)/3900/2025	MUKTIKANTA BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
321	D-WP(C)/3901/2025	KEDAR MALLICK VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
322	D-WP(C)/3902/2025	BASANTI PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
323	D-WP(C)/3903/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
324	D-WP(C)/3904/2025	BINAYAK DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/3905/2025	SHANTI MAHANANDA VS SUB COLLECTOR, SADAR, SAMBALPUR	AMIT PRASAD BOSE VS	// 0 //	
326	D-WP(C)/3906/2025	GANDHI MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
327	D-WP(C)/3907/2025	SIMANCHALA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
328	D-WP(C)/3908/2025	JAGABANDHU BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
329	D-WP(C)/3909/2025	MOHAN KANHAR	GOPAL KRUSHNA NANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/3910/2025	JYOTISH KUMAR PANDEY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/3911/2025	SARAT KUMAR PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/3912/2025	M/S. MATRUBHUMI SHELTERS PVT. LTD., KHURDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		B.D.A. BBSR		//	
333	D-WP(C)/3913/2025	CHETANA TRUST	CHITRASEN PARIDA	//	AOR20220001432C202500002
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES		//	
334	D-WP(C)/3914/2025	SABITA PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/3915/2025	APASARI PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/3916/2025	TRILOCHAN OJHA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SOUDAMINI SAMANTARAY		//	
337	D-WP(C)/3917/2025	KISHORE CHANDRA DALACHHATRA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/3918/2025	MADAN MOHAN SWAIN	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/3919/2025	PITABAS ROUT	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/3920/2025	SUJATA NAYAK	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/3923/2025	STATE OF ODISHA GHASIRAM PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // 0	
342	D-WP(C)/3924/2025	STATE OF ODISHA PADMINI KHUNTIA VS	AMIT PRASAD BOSE VS	// // 0	
343	D-WP(C)/3925/2025	STATE OF ODISHA SHREEMANTA KUMAR TRIPATHY VS	SIDHANT DAS VS	// // 0	
344	D-WP(C)/3927/2025	STATE OF ODISHA RAMATRI MALLICK VS	GOPAL KRUSHNA NANDA VS	// // 0	
345	D-WP(C)/3928/2025	STATE OF ODISHA MAGUNI SAHU VS	RAGHUNATH BISWAL VS	// // 0	
346	D-WP(C)/3929/2025	UNION OF INDIA NARMADA NAYAK VS	AMIYA KUMAR MOHANTY VS	// // 0	
347	D-WP(C)/3930/2025	STATE OF ODISHA M/S S.S. CONSTRUCTION CO., KAKATPUR, PURI VS	SUKANTA KUMAR DALAI VS	// // 0	
348	D-WP(C)/3931/2025	STATE OF ODISHA BISHNU CHARAN SAHOO VS	RAGHUNATH BISWAL VS	// // 0	
349	D-WP(C)/3932/2025	UNION OF INDIA SAI MULTI SPECIALITY HOSPITAL PVT LTD., BARANGUDA VS	SUKANTA NARAYAN PATTANAYAK VS	// // 0	
350	D-WP(C)/3933/2025	DIRECTORATE OF FIRE AND EMERGENCY SERVICES, HOME GUARDS AND CIVIL DEFENCE//ODISHA M/S URMILA BUILDERS PVT. LTD., BBSR VS	SUKANTA KUMAR DALAI VS	// // 0	
351	D-WP(C)/3934/2025	STATE OF ODISHA KARTIKA CHARAN ROUT VS UNION OF INDIA	RAGHUNATH BISWAL VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/3935/2025	BISWA RANJAN MOHANTY VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, CUTTACK	RAJKISHORE SWAIN VS	// ()	
353	D-WP(C)/3936/2025	AMAR PODAR VS UNION OF INDIA	RAGHUNATH BISWAL VS	// ()	
354	D-WP(C)/3938/2025	SUSHANT SAMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// ()	
355	D-WP(C)/3939/2025	KABULI BARIK VS UNION OF INDIA	RAGHUNATH BISWAL VS	// ()	
356	D-WP(C)/3941/2025	PRAKASH CHANDRA PANDA VS UNION OF INDIA	RAGHUNATH BISWAL VS	// ()	
357	D-WP(C)/3942/2025	JOYNUL ABEDIN VS UNION OF INDIA	RAGHUNATH BISWAL VS	// ()	
358	D-WP(C)/3943/2025	RATNAKAR SATPATHY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// ()	
359	D-WP(C)/3944/2025	DR.BABITA PATRO VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// ()	
360	D-WP(C)/3945/2025	KALPATARU SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// ()	
361	D-WP(C)/3946/2025	JAGANATHA MAHAPATRO VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// ()	
362	D-ABLAPL/2886/2025	USHARANI SAHU @ SAHOO VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /205 /2024 ()	AOR20220002993C202500002
363	D-ABLAPL/2888/2025	PABITRA KUMAR SWAIN	PRAFULLA KUMAR SAHOO	KAKATAPUR /160 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/2891/2025	KHETRA BARIHA	SARAT CHANDRA MEKAP	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/2892/2025	KEDAR SAHU	AKSHAYA KUMAR SAHOO	REAMAL /25 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/2897/2025	RANJITA MAHARATHY @ MAHARATHI	ALOK KUMAR PANDA	CHOUDWAR /621 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/2898/2025	MAHESWAR BHOI@PENGUDI BHOI	BIBHU PRASAD CHHUALSINGH	NIMAPADA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/2900/2025	MALAY RANJAN SWAIN @ MALAY KUMAR SWAIN	ASHOK KUMAR SAHOO	RAJNAGAR /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/2907/2025	SUBRAT KUMAR PRADHAN	ABHAS MOHANTY	MANCHESWAR P.S. /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/2908/2025	DURGASI MOHAN @ D. MOHAN RAO	PRASANTA KUMAR PANDA	JARADA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/2912/2025	MIHIR ROUT	BIPLAB KUMAR DASH	RASOL /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/2913/2025	CHANDRAMANI BHANJA	JAGABANDHU SAHU	SOHELLA /245 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/2920/2025	GANGADHAR BEHURA@BEURA	DEEPAK KU SAHOO	MARSHAGHAI /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/2929/2025	DILLIP KUMAR NAYAK	SANGRAM RATH	CUTTACK SADAR /168 /2019	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/2932/2025	STATE OF ODISHA BICHITRANANDA SWAIN@MANTU VS	KASHINATH PATNAIK VS	// TANGI /14 /2025 ()	
376	D-ABLAPL/2935/2025	STATE OF ODISHA RATNAKAR NAIK VS	DEBENDRA KUMAR DHAR VS	// DHENKANAL SADAR /854 /2024 ()	
377	D-ABLAPL/2936/2025	STATE OF ODISHA PRASANTA TARAI VS	SANJIB KUMAR BHANJADEO VS	// NACHUNI /11 /2025 ()	
378	D-ABLAPL/2937/2025	STATE OF ODISHA JALENDRA BEHERA VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /257 /2024 ()	AOR20220002787C202500009
379	D-ABLAPL/2939/2025	STATE OF ODISHA BIBEKANANDA JENA VS	SANJIB KUMAR BHANJADEO VS	// BALASORE SADAR /517 /2024 ()	
380	D-ABLAPL/2940/2025	STATE OF ODISHA SUSHANT @ SUSHANTA SAHOO VS	SANJIB KUMAR BHANJADEO VS	// BOLAGARH P.S. /101 /2024 ()	
381	D-ABLAPL/2943/2025	STATE OF ODISHA BIDYADHAR BEHERA VS	DIPTIREKHA NANDA VS	// MAHANGA /111 /2022 ()	
382	D-ABLAPL/2944/2025	STATE OF ODISHA NAJRUL KHAN VS	SATYABRATA SENAPATI VS	// KHAIRA /25 /2025 ()	
383	D-ABLAPL/2946/2025	STATE OF ODISHA ASHIS BEHERA VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /41 /2025 ()	AOR20220000371C202500029
384	D-ABLAPL/2947/2025	STATE OF ODISHA BRAJA KISHOR RANA@BRAJA RANA VS	SURYAKANTA DWIBEDI VS	// RANPUR /3 /2025 ()	
385	D-ABLAPL/2949/2025	STATE OF ODISHA SHASHIKANTA @ MUNA PRADHAN VS	SURENDRA PRASAD BARIK VS	// PIRAHAT P.S /1 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/2950/2025	KALIA @ JOGESH KUMAR SAMAL VS STATE OF ODISHA	ADITI HOTA VS	BANTALA /39 /2012 () //	
387	D-ABLAPL/2955/2025	SURESH ROUT VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /14 /2025 () //	AOR20220000371C202500030
388	D-ABLAPL/2956/2025	MEERAJ HUSSAIN VS STATE OF ODISHA	SUKUMAR KALYAN VS	MAHILA P.S.(BBSR) /6 /2025 () //	
389	D-ABLAPL/2957/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	MALGODOWN /10 /2025 () //	
390	D-ABLAPL/2958/2025	SUNIL DORA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /15 /2025 () //	
391	D-ABLAPL/2959/2025	SUSAMA DEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHANDAGIRI P.S. /883 /2024 () //	
392	D-ABLAPL/2961/2025	DURYODHAN PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /16 /2025 () //	
393	D-ABLAPL/2962/2025	PRATIMA BISWAL @ SAHOO VS STATE OF ODISHA	MOHENDRA DALAI VS	LALBAG /22 /2025 () //	
394	D-ABLAPL/2965/2025	HRUSHIKESH SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAIGHAR /167 /2021 () //	
395	D-ABLAPL/2966/2025	JYOTSNA MAYEE JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
396	D-ABLAPL/2970/2025	LAXMIKANTA @ LAXMIDHAR ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	KHUNTUNI /171 /2019 () //	
397	D-ABLAPL/2971/2025	GUNAKAR MALLIK	SUBRAT KUMAR DAS	SORO /64 /2025	AOR20220001797C202500002

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/2979/2025	BINOD KUMAR ROUT	SANGRAM KESHARI ROUT	NANDIPADA /53 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/2980/2025	RANJIT JENA	PANCHANAN PANIGRAHI	NIHALPRASAD /5 /2025	AOD20240000001C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/2982/2025	PADMAN BHUE @ BHOE	BIJAYA KUMAR RAGADA	BINIKA /250 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/2986/2025	DINA@DINABANDHU DAS	RAJALAXMI BISWAL	RENGALI DAM SITE /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/2993/2025	ARDHENDU DAS @ LIKU DAS	BIBEKANANDA MAHAPATRA	SUKINDA /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/2994/2025	RITESH KUMAR@RITESH YADAV	PRADIP MOHANTY	HEMGIR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/2998/2025	SUJIT SUNYANI	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/3000/2025	KALANDI @ KALANDI CHARAN BEHERA	PRAVASH CHANDRA JENA	ATHGARH /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/3002/2025	BASANTA KUMAR ODDU	PRAGYAN NALINI NAYAK	NABARANGAPUR TOWN /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/3005/2025	JAYANANDA BIBHARA @ DAYANANDA BIBHAR	BISWA CHANDAN MOHANTY	BELPARA /239 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/3007/2025	LAXMI PRIYA BHOI	SURYA NARAYAN MISHRA	RAMACHANDI /90 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3009/2025	STATE OF ODISHA PADMAN BHUE @ BHOE VS	BIJAYA KUMAR RAGADA VS	// BINIKA /259 /2023 ()	
410	D-ABLAPL/3012/2025	STATE OF ODISHA BHARAT PATEL VS	GANESH KUMAR NAIK VS	// SUNDARGARH SADAR /228 /2024 ()	AOR20230000004C202500001
411	D-ABLAPL/3013/2025	STATE OF ODISHA DEEPAK KUMAR BEHERA @ SILU SETHI VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /18 /2025 ()	
412	D-ABLAPL/3015/2025	STATE OF ODISHA SOMANATH SHARMA VS	PRAJIT KUMAR PRADHAN VS	// CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /99 /2024 ()	
413	D-ABLAPL/3017/2025	STATE OF ODISHA SURAJ PAHAN VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /721 /2024 ()	
414	D-ABLAPL/3022/2025	STATE OF ODISHA SUDHIR KUMAR PRADHAN VS	PRANAYA KUMAR MAHARAJ VS	// JAGANNATHA PRASAD /36 /2025 ()	
415	D-ABLAPL/3023/2025	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	PRANAYA KUMAR MAHARAJ VS	// JAGANNATHA PRASAD /36 /2025 ()	
416	D-ABLAPL/3025/2025	STATE OF ODISHA ARPITA GHOSH@RAKSHIT VS	GYANENDRA CHANDRA SWAIN VS	// JHARSUGUDA /715 /2024 ()	
417	D-ABLAPL/3028/2025	STATE OF ODISHA NIBEDITA DUTTA@RAKSHIT VS	GYANENDRA CHANDRA SWAIN VS	// JHARSUGUDA /715 /2024 ()	
418	D-ABLAPL/3030/2025	STATE OF ODISHA SAMEER @ SAMIR KUMAR PATRA VS	SAMVIT MOHANTY VS	// KEONJHAR TOWN /369 /2024 ()	
419	D-ABLAPL/3031/2025	STATE OF ODISHA KANHU CHARAN SAHOO VS	SURESH KUMAR PANDA VS	// BANKI /29 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/3035/2025	SANIA MALLIK @ MALIK VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /652 /2024 () //	
421	D-ABLAPL/3038/2025	LALIT MOHAN NAYAK@BAIDHAR VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NIKIRAI /203 /2024 () //	
422	D-ABLAPL/3039/2025	ARJUN PATTNAYAK @ KANHU PATTANAYAK VS UNION OF INDIA(NCB)	BISWORANJAN SWAIN VS	NCB BHUBANESWAR /6 /2024 () //	
423	D-ABLAPL/3042/2025	HIPPY PATRA@SUKANTA CHHOTTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TANGI (KHURDA) /7 /2019 () //	
424	D-ABLAPL/3043/2025	SATYARANJAN SETHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /258 /2024 () //	
425	D-ABLAPL/3044/2025	MANA @ MANOJ BEHERA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	PURI TOWN /39 /2025 () //	
426	D-ABLAPL/3046/2025	PRAFULLA KUMAR BHATRA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	JEYPORE TOWN /275 /2024 () //	
427	D-ABLAPL/3048/2025	BISWAMBAR BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :28/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/53773/2024 OTAPL/2/2025	COMMISSIONER OF CGST AND CENTRAL TAXES, BBSR MOHAPATRA(SR.S.C.) MP	BRACISEJ BBSR MOHAPATRA(SR.S.C.)	4/2025
2	D-OTAPL/3700/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BAR KANESWARAPATHY,SR.S.C MP	TESBAR KANESWARAPATHY,SR.S.C	5/2025
3	D-OTAPL/3722/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BAR KANESWARAPATHY,SR.S.C MP	TESBAR KANESWARAPATHY,SR.S.C	6/2025
4	D-OTAPL/3724/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BAR KANESWARAPATHY,SR.S.C MP	TESBAR KANESWARAPATHY,SR.S.C	7/2025
5	D-OTAPL/3728/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BAR KANESWARAPATHY,SR.S.C MP	TESBAR KANESWARAPATHY,SR.S.C	8/2025
6	D-OTAPL/3759/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BAR KANESWARAPATHY,SR.S.C MP	TESBAR KANESWARAPATHY,SR.S.C	9/2025
7	D-OTAPL/3760/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BAR KANESWARAPATHY,SR.S.C MP	TESBAR KANESWARAPATHY,SR.S.C	10/2025
8	D-TRPCRL/1440/2025 TRPCRL/6/2025	SHASHADHAR PANDA MP	RABI NARAYAN BEHERA	11/2025
9	D-SA/28/1997 SA/28/1997	STATE MP	A.G.A	17/2025
10	D-TRP(C)/3857/2025 TRP(C)/ /	SITU DALAI MP	SIDHARTHA SANKAR RAY 2	28/2025
11	D-JCRLA/94/2018 JCRLA/94/2018	NANU@NARAYAN@NRUSINGH DAS MP	MR.PRIYABRATA SINGH, MS. ANIMA KUMARI DEI	29/2025
12	D-JCRLA/88/2023 JCRLA/88/2023	RAJU CHATER MP	SUSHANT SAMANTARAY, MS. A.PANDA, S.MOHARANA, A.JENA	30/2025
13	D-JCRLA/88/2023 JCRLA/88/2023	RAJU CHATER MP	SUSHANT SAMANTARAY, MS. A.PANDA, S.MOHARANA, A.JENA	31/2025
14	D-CONTC/3824/2025 CONTC/ /	UPENDRA CHINDA @ BHUNJIA MP	ADV.	33/2025
15	D-LAA/3766/2025 LAA/ /	NAUSAD KHAN MP	SUDHIR CHANDRA MOHANTY	45/2025
16	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	55/2025
17	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	56/2025
18	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	57/2025
19	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	58/2025
20	D-RPFAM/3697/2025 RPFAM/ /	A. BALARAM MP	RAJENDRA NARAYAN ROUT	58/2025
21	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	59/2025
22	D-RPFAM/3767/2025 RPFAM/ /	CHANDRASEKHAR NAYAK MP	BRAHMANANDA TRIPATHY	59/2025
23	D-RPFAM/3767/2025 RPFAM/ /	CHANDRASEKHAR NAYAK MP	BRAHMANANDA TRIPATHY	60/2025
24	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	60/2025
25	D-CMAPL/34213/2024 CMAPL/269/2024	JAYAKRISHNA SASANI MP	M/S K.C.KAR, D.K.SAHOO	61/2025
26	D-CMAPL/34213/2024	JAYAKRISHNA SASANI	M/S K.C.KAR, D.K.SAHOO	

	CMAPL/269/2024	MP		62/2025
27	D-CMAPL/4846/2024	NALINI PRAVA NAIK	ANAM CHARAN PANDA	
	CMAPL/16/2024	MP		63/2025
28	D-CMAPL/34213/2024	JAYAKRISHNA SASANI	M/S K.C.KAR, D.K.SAHOO	
	CMAPL/269/2024	MP		64/2025
29	D-CMAPL/4846/2024	NALINI PRAVA NAIK	ANAM CHARAN PANDA	
	CMAPL/16/2024	MP		65/2025
30	D-FAO/384/2023	BRANCH MANAGER, M/S. NATIONAL INSURANCE CORPORATION	PRANCDKUMAR TRIPATHY	
	FAO/384/2023	MP		65/2025
31	D-CMAPL/4846/2024	NALINI PRAVA NAIK	ANAM CHARAN PANDA	
	CMAPL/16/2024	MP		66/2025
32	D-FAO/33110/2024	STATE OF ODISHA	DILLIP KU. MOHAPATRA,L.KABI	
	FAO/434/2024	MP		66/2025
33	D-MATA/298/2023	MONALISA BHOLA	PRABIR KUMAR RAY	
	MATA/298/2023	MP		72/2025
34	D-MATA/2957/2025	MONALISA BHOLA	PRABIR KUMAR RAY	
	MATA/ /	MP		73/2025
35	D-MATA/55108/2024	MURSHIDA BEGUM	SASWATI MOHAPATRA	
	MATA/ /	MP		74/2025
36	D-CRLREV/38294/2024	BRUHASPATI KHAMARI	SAILABALA JENA	
	CRLREV/748/2024	MP		75/2025
37	D-MATA/2841/2025	NUPURA BHOI@ ARATI	SISIR KUMAR PUROHIT	
	MATA/ /	MP		75/2025
38	D-MATA/2841/2025	NUPURA BHOI@ ARATI	SISIR KUMAR PUROHIT	
	MATA/ /	MP		76/2025
39	D-CRLREV/38294/2024	BRUHASPATI KHAMARI	SAILABALA JENA	
	CRLREV/748/2024	MP		76/2025
40	D-MATA/3893/2025	SANGRAM KESHARI SAMAL	SATYAJIT MOHAPATRA	
	MATA/ /	MP		77/2025
41	D-CRLREV/38294/2024	BRUHASPATI KHAMARI	SAILABALA JENA	
	CRLREV/748/2024	MP		77/2025
42	D-MATA/3893/2025	SANGRAM KESHARI SAMAL	SATYAJIT MOHAPATRA	
	MATA/ /	MP		78/2025
43	D-CRLREV/39063/2024	SWAROOP KUMAR SAHOO	SHIB SHANKAR MOHANTY	
	CRLREV/47/2025	MP		78/2025
44	D-CRLREV/3036/2025	SANJAYA PARIDA	PRATIK NAYAK	
	CRLREV/ /	MP		79/2025
45	D-CRLREV/3036/2025	SANJAYA PARIDA	PRATIK NAYAK	
	CRLREV/ /	MP		80/2025
46	D-BLAPL/1219/2025	SHATISH KUMAR JAIN		
	BLAPL/480/2025	MP		119/2025
47	D-BLAPL/31946/2024	ANUPAMA DAS		
	BLAPL/10945/2024	MP		120/2025
48	D-BLAPL/14412/2024	BIBHUTI BHUSAN ACHARYA	LAXMINARAYAN PATEL,	
	BLAPL/4874/2024	MP		121/2025
49	D-BLAPL/7061/2024	JITU@JITENDRA JENA		
	BLAPL/2621/2024	MP		122/2025
50	D-BLAPL/34014/2024	LITUNA @ SADANANDA DAS	MALAYA KUMAR SWAIN	
	BLAPL/11549/2024	MP		123/2025
51	D-BLAPL/38398/2024	SADHU @ SADHAB NAIK		
	BLAPL/13112/2024	MP		124/2025
52	D-BLAPL/15413/2024	SUBHAM NAYAK @ SUBHAM KUMAR NAYAK		
	BLAPL/5297/2024	MP		125/2025
53	D-BLAPL/28667/2024	SOUMYA RANJAN DETHI @ KALU		
	BLAPL/9975/2024	MP		126/2025
54	D-BLAPL/24932/2024	BASUDEV RAY	BISWAJIT RANJAN TRIPATHY	
	BLAPL/8934/2024	MP		127/2025
55	D-BLAPL/27400/2024	SUSANTA KUMAR ROUSTRAY		
	BLAPL/10132/2024	MP		128/2025
56	D-RSA/25256/2024	DEBENDRA PRASAD BISWAL	MAHESWAR MOHANTY	
	RSA/188/2024	MP		141/2025
57	D-RSA/25256/2024	DEBENDRA PRASAD BISWAL	MAHESWAR MOHANTY	
	RSA/188/2024	MP		142/2025

58	D-RSA/342/2013 RSA/342/2013	SHAMIM AHAMED MP	M/S.MAHITOSH SINHA	143/2025
59	D-RSA/3777/2025 RSA/ /	MALI CHARAN DAS MP	NIRANJAN PRASAD PATRA	144/2025
60	D-RSA/3781/2025 RSA/ /	MALI CHARAN DAS MP	NIRANJAN PRASAD PATRA	145/2025
61	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	146/2025
62	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	147/2025
63	D-RSA/3894/2025 RSA/ /	SAILABALA BARAL MP	SANTOSH KUMAR SAMANTARAY	148/2025
64	D-RSA/3894/2025 RSA/ /	SAILABALA BARAL MP	SANTOSH KUMAR SAMANTARAY	149/2025
65	D-CMP/3734/2025 CMP/135/2025	SATYABRATA DHIR MP	DEBAKANTA MOHANTY	155/2025
66	D-CMP/3734/2025 CMP/135/2025	SATYABRATA DHIR MP	DEBAKANTA MOHANTY	156/2025
67	D-CMP/3734/2025 CMP/135/2025	SATYABRATA DHIR MP	DEBAKANTA MOHANTY	157/2025
68	D-CMP/3805/2025 CMP/ /	RAMA CHANDRA MOHAPATRA MP	UMA CHARAN MISHRA	158/2025
69	D-CMP/3885/2025 CMP/ /	RATIKANTA DASH MP	RANJAN KUMAR NAYAK	159/2025
70	D-CMP/3889/2025 CMP/ /	RATIKANTA DASH MP	RANJAN KUMAR NAYAK	160/2025
71	D-CMP/51489/2024 CMP/ /	ANITA SONAR MP	DEO KUMAR AJMERIA	161/2025
72	D-CMP/3922/2025 CMP/ /	DIBAKAR BEHERA MP	PRITAM KUMAR MOHANTY	162/2025
73	D-ABLAPL/32657/2024 ABLAPL/12319/2024	JHUNI MALLICK MP		246/2025
74	D-ABLAPL/32658/2024 ABLAPL/12284/2024	PAPINA MALLICK @ SUBAS CHANDRA MALLICK MP		247/2025
75	D-ABLAPL/32987/2024 ABLAPL/12498/2024	CHAGALI @ DIBAKAR SAHOO MP		248/2025
76	D-ABLAPL/37/2025 ABLAPL/43/2025	TAUFIQUE ALI SAHA MP		249/2025
77	D-ABLAPL/39026/2024 ABLAPL/15006/2024	SUMIT KUMAR MANGARAJ @ RINKU MP		250/2025
78	D-ABLAPL/28275/2024 ABLAPL/10413/2024	M.SARSWATI MP		251/2025
79	D-ABLAPL/1094/2025 ABLAPL/514/2025	KARUNAKAR DAS MP		252/2025
80	D-ABLAPL/38654/2024 ABLAPL/14846/2024	DHUSA SWAIN @ DUSMANTA SWAIN MP		253/2025
81	D-CRLA/2895/2025 CRLA/ /	SUBHA @ SUBHANKAR DALAI MP	RAMESH CHANDRA OJHA	326/2025
82	D-CRLA/2895/2025 CRLA/ /	SUBHA @ SUBHANKAR DALAI MP	RAMESH CHANDRA OJHA	327/2025
83	D-CRLA/698/2022 CRLA/698/2022	TIKAN SAHOO@SANATAN@PINU@TIKIN MP	M/S. SAPAN KU. LENKA,MR. SUSANTA .K.SETHY,MR. BIKASH DALEI	328/2025
84	D-CRLA/387/2019 CRLA/387/2019	KALIA NAIK MP	MR. SUBODH KUMAR MOHANTY, (M/S.SRIKANTA KU NATH, NEELA	329/2025
85	D-CRLA/631/2018 CRLA/631/2018	GUNANIDHI NAYAK MP	ABINASH ROURAY	330/2025
86	D-CRLA/14889/2024 CRLA/601/2024	BANAMALI SAHU MP	JUGALA KISHORE PANDA	331/2025
87	D-CRLA/2398/2025 CRLA/ /	SANJAY DALEI MP	PRABHAT KUMAR DAS	332/2025
88	D-CRLA/2398/2025 CRLA/ /	SANJAY DALEI MP	PRABHAT KUMAR DAS	333/2025
89	D-CRLA/2398/2025	SANJAY DALEI	PRABHAT KUMAR DAS	

	CRLA/ /	MP		334/2025
90	D-CRLA/2951/2025	DAMA PUJARI	ABHAS MOHANTY	
	CRLA/ /	MP		335/2025
91	D-MACA/52964/2024	DIVISIONAL MANAGER, CHOLAMANDALAM	MANSAGENERAL INSURANCE COMPANY LIMITED,	
	MACA/120/2025	MP		336/2025
92	D-CRLA/2951/2025	DAMA PUJARI	ABHAS MOHANTY	
	CRLA/ /	MP		336/2025
93	D-MACA/3713/2025	SWAGATIKA MISHRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		337/2025
94	D-CRLA/2951/2025	DAMA PUJARI	ABHAS MOHANTY	
	CRLA/ /	MP		337/2025
95	D-CRLA/309/2022	DUSHASAN NAYAK	M/S. MANAS KUMAR CHAND, R.R.MISHRA, A. SAHOO, K.N.PANDA,S	
	CRLA/309/2022	MP		338/2025
96	D-MACA/3715/2025	SWAGATIKA MISHRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		338/2025
97	D-MACA/3715/2025	SWAGATIKA MISHRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		339/2025
98	D-CRLA/510/2018	KALIA@KALANDI MUNDA@NILAKANTHA	AMULYA RATNA PANDA	
	CRLA/510/2018	MP		339/2025
99	D-MACA/3732/2025	MITA SETHI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		340/2025
100	D-CRLA/3010/2025	GAGAN NAIK	ABHILASH MISHRA	
	CRLA/ /	MP		340/2025
101	D-MACA/695/2019	BANGUN SITHA		
	MACA/695/2019	MP		341/2025
102	D-CRLA/3010/2025	GAGAN NAIK	ABHILASH MISHRA	
	CRLA/ /	MP		341/2025
103	D-CRLMC/2565/2023	BIDYABHARATI PANDA	BISHNU PRASAD PRADHAN	
	CRLMC/2565/2023	MP		342/2025
104	D-MACA/318/2021	M/S.NATIONAL INSURANCE COMPANY LTD	EDN.UDGATA	
	MACA/318/2021	MP		342/2025
105	D-CRLA/3050/2025	PARAMANANDA SUBUDHI	BISWORANJAN SWAIN	
	CRLA/ /	MP		342/2025
106	D-MACA/41260/2024	M/S. ORIENTAL INSURANCE COMPANY LTD	DAHADASHOREHA	
	MACA/1120/2024	MP		343/2025
107	D-CRLMC/2905/2025	SUDHANSU SEKHAR SINGH	PARTHA SARATHI DAS	
	CRLMC/ /	MP		343/2025
108	D-CRLA/3050/2025	PARAMANANDA SUBUDHI	BISWORANJAN SWAIN	
	CRLA/ /	MP		343/2025
109	D-MACA/3755/2025	D.M.,THE MAGMA HDI GENERAL INSURANCE	SOHLOPRASAKHORITA	
	MACA/ /	MP		344/2025
110	D-CRLMC/934/2025	SUMAN ROURAY	RAJKISHORE SWAIN	
	CRLMC/ /	MP		344/2025
111	D-CRLMC/31558/2024	EJAJUL MALLIK		
	CRLMC/4030/2024	MP		345/2025
112	D-MACA/3755/2025	D.M.,THE MAGMA HDI GENERAL INSURANCE	SOHLOPRASAKHORITA	
	MACA/ /	MP		345/2025
113	D-MACA/3758/2025	MAGMA HDI GENERAL INSURANCE CO. LTD	GIRI K PRASAD DUTTA	
	MACA/ /	MP		346/2025
114	D-CRLMC/3003/2025	DHIRA PATRA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		346/2025
115	D-MACA/3758/2025	MAGMA HDI GENERAL INSURANCE CO. LTD	GIRI K PRASAD DUTTA	
	MACA/ /	MP		347/2025
116	D-CRLMC/3016/2025	BIBEKANANDA SAHOO @ CHAGALA	PRANAB KUMAR SAMANTRAY	
	CRLMC/ /	MP		347/2025
117	D-MACA/52269/2024	THE DIVISIONAL MANAGER, M/S. ORIENTAL	ANSRIKSEN COMPANY LIMITED, CUTTACK	
	MACA/126/2025	MP		348/2025
118	D-CRLMC/3026/2025	CHANDRASEKHAR DHAL	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		348/2025
119	D-MACA/3886/2025	SITA PRADHAN	BHAGIRATHI DASH	
	MACA/ /	MP		349/2025
120	D-CRLMC/3032/2025	AMULYA CHANDRA MOHAPATRA	BISWARANJAN MAHARATHA	
	CRLMC/ /	MP		349/2025

121	D-CRLMC/3040/2025 CRLMC/ /	SRIMAYEE SINGH MP	LALATENDU SAMANTARAY	350/2025
122	D-MACA/3886/2025 MACA/ /	SITA PRADHAN MP	BHAGIRATHI DASH	350/2025
123	D-MACA/52980/2024 MACA/121/2025	SHRIRAM GENERAL INSURANCE CO.LTD. MP	ABIR ALI KHAN	351/2025
124	D-MACA/53199/2024 MACA/122/2025	THE TATA AIG GENERAL INSURANCE CO. MP	ADAM KOLKATA	352/2025
125	D-WA/3686/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA ,A.G.A	731/2025
126	D-WA/3686/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA ,A.G.A	732/2025
127	D-WA/3688/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	733/2025
128	D-WA/3688/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	734/2025
129	D-WA/3688/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	735/2025
130	D-WA/3689/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	736/2025
131	D-WA/3689/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	737/2025
132	D-WA/3690/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	738/2025
133	D-WA/3690/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	739/2025
134	D-WA/3690/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	740/2025
135	D-WA/3691/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	741/2025
136	D-WA/3691/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	742/2025
137	D-WA/3691/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	743/2025
138	D-WA/3721/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	744/2025
139	D-WA/3721/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	745/2025
140	D-WA/3723/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	746/2025
141	D-WA/3723/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	747/2025
142	D-WA/164/2023 WA/164/2023	RAMAHARI SENAPATI MP	BUDHIRAM DAS	748/2025
143	D-WA/3761/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	749/2025
144	D-WA/3761/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	750/2025
145	D-WA/3761/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	751/2025
146	D-WA/3774/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	752/2025
147	D-WA/3774/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	753/2025
148	D-WA/3774/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	754/2025
149	D-WA/3727/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	755/2025
150	D-WA/3727/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	756/2025
151	D-WA/3727/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	757/2025
152	D-WA/3775/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		758/2025
153	D-WA/3775/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		759/2025
154	D-WA/3775/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		760/2025
155	D-WA/3736/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		761/2025
156	D-WA/3736/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		762/2025
157	D-WA/3736/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		763/2025
158	D-WA/3776/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		764/2025
159	D-WA/3776/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		765/2025
160	D-WA/3776/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		766/2025
161	D-WA/3737/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		767/2025
162	D-WA/3737/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		768/2025
163	D-WA/3737/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		769/2025
164	D-WA/3778/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		770/2025
165	D-WA/3778/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		771/2025
166	D-WA/3778/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		772/2025
167	D-WA/3744/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		773/2025
168	D-WA/3744/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		774/2025
169	D-WA/3744/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		775/2025
170	D-WA/3746/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		776/2025
171	D-WA/3746/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		777/2025
172	D-WA/3746/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		778/2025
173	D-WA/3747/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		779/2025
174	D-WA/3747/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		780/2025
175	D-WA/3747/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		781/2025
176	D-WA/3841/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		782/2025
177	D-WA/3841/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		783/2025
178	D-WA/3841/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		784/2025
179	D-WA/3855/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		785/2025
180	D-WA/3855/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		786/2025
181	D-WA/3855/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		787/2025
182	D-WA/3937/2025	PAUL KULLU	GHANASHYAM NAMTOAR	
	WA/ /	MP		788/2025
183	D-WP(C)/51016/2024	SITARAM AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/31100/2024	MP		1611/2025

184	D-WP(C)/3687/2025 WP(C)/2961/2025	SARMISTHA BEHERA @ NAYAK MP	JYOTI RANJAN DEO	1612/2025
185	D-WP(C)/3699/2025 WP(C)/2879/2025	NIRANJAN PRADHAN MP	SATYAJIT MOHAPATRA (2)	1613/2025
186	D-WP(C)/3703/2025 WP(C)/ /	KAUSTABH WADEKAR MP	BINI MISHRA	1614/2025
187	D-WP(C)/28602/2022 WP(C)/28602/2022	RANJITA SAHOO MP		1615/2025
188	D-WP(C)/3698/2025 WP(C)/ /	CHIEF DISTRICT MEDICAL OFFICER, BOLANPUR MP	ANURVINDA MOHANTY, A.S.C	1616/2025
189	D-WP(C)/3714/2025 WP(C)/2919/2025	BABULAL SENAPATI MP	MANOJA KUMAR KHUNTIA	1617/2025
190	D-WP(C)/50677/2024 WP(C)/30784/2024	SANTOSH KUMAR BAL MP	MAHESWAR MOHANTY	1618/2025
191	D-WP(C)/11356/2022 WP(C)/11356/2022	JITESH SHARMA MP		1619/2025
192	D-WP(C)/20750/2022 WP(C)/20750/2022	MANOJ KUMAR BEHERA MP	BIDYADHAR MANASINGH	1620/2025
193	D-WP(C)/3738/2025 WP(C)/ /	PRADEEP KUMAR DAS MP	AVIJIT PATNAIK	1621/2025
194	D-WP(C)/28543/2021 WP(C)/28543/2021	UPENDRA KUMAR DAS MP	ASHOK PATTANAİK	1622/2025
195	D-WP(C)/3740/2025 WP(C)/ /	JOGENDRA NAIK MP	SURYA NARAYAN SATPATHY	1623/2025
196	D-WP(C)/3741/2025 WP(C)/2941/2025	M/S.ASHA MEMORIAL TRUST, BBSR MP	GOPABANDHU DASH	1624/2025
197	D-WP(C)/3749/2025 WP(C)/2938/2025	JASANI DEHURIA MP	MANOJA KUMAR KHUNTIA	1625/2025
198	D-WP(C)/3752/2025 WP(C)/2943/2025	KISHOR PRADHAN MP	MANOJA KUMAR KHUNTIA	1626/2025
199	D-WP(C)/48834/2024 WP(C)/29444/2024	DAMODAR PRADHANI MP	RAJIB RATH	1627/2025
200	D-WP(C)/23664/2022 WP(C)/23664/2022	NISAMANI BEHERA MP	BIBHU PRASAD MOHANTY	1628/2025
201	D-WP(C)/3756/2025 WP(C)/ /	BRUSAKETU SARAP MP	SIBA SANKAR SAMANTARAY	1629/2025
202	D-WP(C)/3764/2025 WP(C)/ /	HIMANSU SEKHAR DHARUA MP	PRASANNA KUMAR NAYAK	1630/2025
203	D-WP(C)/3765/2025 WP(C)/ /	UPENDRA NAYAK MP	DEEPALI MAHAPATRA	1631/2025
204	D-WP(C)/3768/2025 WP(C)/ /	THE EXECUTIVE ENGINEER ELECTRICAL MP	PRASANTABHUNARATHI, SANKALPUR	1632/2025
205	D-WP(C)/3771/2025 WP(C)/ /	RABINDRA KUMAR SAHOO MP	LALATENDU KANUNGO	1633/2025
206	D-WP(C)/3780/2025 WP(C)/ /	JAMMANA DHANALXMI MP	SOUBHAGYA KUMAR DASH	1634/2025
207	D-WP(C)/53346/2024 WP(C)/2244/2025	DRIEMS UNIVERSITY, CUTTACK MP	TANMAY MISHRA	1635/2025
208	D-WP(C)/41358/2024 WP(C)/24168/2024	DRIEMS UNIVERSITY, CUTTACK MP	TANMAY MISHRA	1636/2025
209	D-WP(C)/3783/2025 WP(C)/ /	BIDYUT KUMAR RATH MP	SUVASHISH PATTANAİK	1637/2025
210	D-WP(C)/54911/2024 WP(C)/2848/2025	GO DIGIT GENERAL INSURANCE COMPANY MP	VIJAYANAND, MAHARASHTRA.	1638/2025
211	D-WP(C)/1025/2025 WP(C)/2371/2025	SRI SAI CONSTRUCTIONS, BBSR MP	JYOTI RANJAN DEO	1639/2025
212	D-WP(C)/7577/2014 WP(C)/7577/2014	JHASAKETAN SATAPATHY MP		1640/2025
213	D-WP(C)/3806/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	RAGHUNATH BISWAL	1641/2025
214	D-WP(C)/3809/2025 WP(C)/ /	BIKRAM SAHA MP	RAGHUNATH BISWAL	1642/2025
215	D-WP(C)/3811/2025	ASHOK KUMAR MUKHERJEE	RAGHUNATH BISWAL	

	WP(C)/ /	MP		1643/2025
216	D-WP(C)/3816/2025	ASHOK KUMAR MUKHERJEE	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1644/2025
217	D-WP(C)/3814/2025	ATMARAM PRADHAN	TAPOBANTA BARIK	
	WP(C)/ /	MP		1645/2025
218	D-WP(C)/3818/2025	MADHUSUDAN DAS	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1646/2025
219	D-WP(C)/3817/2025	NAKULA ROUT	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1647/2025
220	D-WP(C)/3820/2025	THE NBCC (INDIA) LTD, NEW DELHI	SAROJ KUMAR DAS	
	WP(C)/ /	MP		1648/2025
221	D-WP(C)/3822/2025	BIJAY KUMAR BARIK	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1649/2025
222	D-WP(C)/3827/2025	M/S. HARA BRIQUETTE INDUSTRIES, PARADEEP, JHARKHAND	DEBES HARI SINGH PURK	
	WP(C)/ /	MP		1650/2025
223	D-WP(C)/3827/2025	M/S. HARA BRIQUETTE INDUSTRIES, PARADEEP, JHARKHAND	DEBES HARI SINGH PURK	
	WP(C)/ /	MP		1651/2025
224	D-WP(C)/3832/2025	DR. AKHIL C.A	AVIJIT MISHRA	
	WP(C)/2939/2025	MP		1652/2025
225	D-WP(C)/7020/2024	BIBEKANANDA SOREN	BISWABIHARI MOHANTY	
	WP(C)/3754/2024	MP		1653/2025
226	D-WP(C)/7037/2024	YUDHISTHIR BUDULA	BISWABIHARI MOHANTY	
	WP(C)/4038/2024	MP		1654/2025
227	D-WP(C)/7028/2024	SALKHAN MAJHI	BISWABIHARI MOHANTY	
	WP(C)/4044/2024	MP		1655/2025
228	D-WP(C)/3687/2025	SARMISTHA BEHERA @ NAYAK	JYOTI RANJAN DEO	
	WP(C)/2961/2025	MP		1656/2025
229	D-WP(C)/7034/2024	CHAMU HEMBRAM	BISWABIHARI MOHANTY	
	WP(C)/4049/2024	MP		1657/2025
230	D-WP(C)/3835/2025	M/S. SATYA RANJAN MOHANTY, TULASI KHOURA, MAYURBHANJ	CHOURASAMROY	
	WP(C)/ /	MP		1658/2025
231	D-WP(C)/7026/2024	SAGARLAL MURMU	BISWABIHARI MOHANTY	
	WP(C)/4052/2024	MP		1659/2025
232	D-WP(C)/7022/2024	GOURANGA CHARAN BHOI	BISWABIHARI MOHANTY	
	WP(C)/4041/2024	MP		1660/2025
233	D-WP(C)/7032/2024	NIRANJAN BISI	BISWABIHARI MOHANTY	
	WP(C)/4048/2024	MP		1661/2025
234	D-WP(C)/3837/2025	SANATAN BISOI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		1662/2025
235	D-WP(C)/3843/2025	PAKILI GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/ /	MP		1663/2025
236	D-WP(C)/3828/2025	MAA BISHALAXMI S.H.G, UDYAN RAJNAGAR, KENDRAPARA	BARRENDRADRA GHADEI	
	WP(C)/ /	MP		1664/2025
237	D-WP(C)/3849/2025	JITUN GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/ /	MP		1665/2025
238	D-WP(C)/41200/2024	SATYASHREE PATNAIK	ADISHA MOHANTY	
	WP(C)/24981/2024	MP		1666/2025
239	D-WP(C)/3852/2025	M/S. KAMALAKANTA ENGINEERING AND CONSTRUCTION COMPANY PVT. LTD, CUTTACK	SUBASH CHANDRAN MOHANTY	
	WP(C)/ /	MP		1667/2025
240	D-WP(C)/3852/2025	M/S. KAMALAKANTA ENGINEERING AND CONSTRUCTION COMPANY PVT. LTD, CUTTACK	SUBASH CHANDRAN MOHANTY	
	WP(C)/ /	MP		1668/2025
241	D-WP(C)/3858/2025	NEPAL GOCCHAYAT	RAJALAXMI BISWAL	
	WP(C)/ /	MP		1669/2025
242	D-WP(C)/3861/2025	BISWANATH @ BISA GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/ /	MP		1670/2025
243	D-WP(C)/3867/2025	PRABHAT BEHERA	DAYANIDHI MISHRA	
	WP(C)/ /	MP		1671/2025
244	D-WP(C)/3870/2025	SAKTISANBIT DASH	PRASANNA KUMAR DASH	
	WP(C)/ /	MP		1672/2025
245	D-WP(C)/3872/2025	SHASHI BHUSAN BEHERA	NIRANJAN NAYAK	
	WP(C)/ /	MP		1673/2025
246	D-WP(C)/1018/2025	BALIPUT SERVICE COOPERATIVE SOCIETY, BALIPUT, PURKHOO	BAIDILAKSHI HO	
	WP(C)/1994/2025	MP		1674/2025

247	D-WP(C)/3825/2025 WP(C)/ /	MANGULI CHARAN ROUT MP	JYOTI RANJAN DEO	1675/2025
248	D-WP(C)/3880/2025 WP(C)/ /	BAL KRISHNA MANGAL MP	AMRITA MISHRA	1676/2025
249	D-WP(C)/3882/2025 WP(C)/ /	TITU GOCHHAYAT MP	RAJALAXMI BISWAL	1677/2025
250	D-WP(C)/53183/2024 WP(C)/32721/2024	PANKAJINI ROUT MP	BYOMAKESH TRIPATHY	1678/2025
251	D-WP(C)/3884/2025 WP(C)/ /	THE URBAN COOPERATIVE BANK LTD., MP	BBSR BARDHAR SAHOO	1679/2025
252	D-WP(C)/8276/2024 WP(C)/4283/2024	BHUPENDRA SINGH NOTEY MP	BIBHU PRASAD TRIPATHY	1680/2025
253	D-WP(C)/3888/2025 WP(C)/ /	SUREJ @ SURAJ GOCHHAYAT MP	RAJALAXMI BISWAL	1681/2025
254	D-WP(C)/3892/2025 WP(C)/ /	MITHUN GOCHHAYAT MP	RAJALAXMI BISWAL	1682/2025
255	D-WP(C)/14364/2016 WP(C)/14364/2016	RABI NARAYAN SAHU MP	M/S.PRAFULLA KU RATH	1683/2025
256	D-WP(C)/14364/2016 WP(C)/14364/2016	RABI NARAYAN SAHU MP	M/S.PRAFULLA KU RATH	1684/2025
257	D-WP(C)/3901/2025 WP(C)/ /	KEDAR MALLICK MP	SUVASHISH PATTANAIK	1685/2025
258	D-WP(C)/44501/2024 WP(C)/26182/2024	TRUCK OWNERS ASSOCIATION, ANGUL MP	MANOJ KUMAR PANDA	1686/2025
259	D-WP(C)/3905/2025 WP(C)/ /	SHANTI MAHANANDA MP	AMIT PRASAD BOSE	1687/2025
260	D-WP(C)/3904/2025 WP(C)/ /	BINAYAK DIGAL MP	SUSANTA KUMAR MISHRA	1688/2025
261	D-WP(C)/3904/2025 WP(C)/ /	BINAYAK DIGAL MP	SUSANTA KUMAR MISHRA	1689/2025
262	D-WP(C)/13466/2024 WP(C)/7495/2024	DR.HARIPRASAD PATTANAYAK MP	SIDHESWAR RATH	1690/2025
263	D-WP(C)/1625/2025 WP(C)/ /	SRIDEBI @ SRIDEVI BHUYAN MP	SWAGAT KUMAR SAHU	1691/2025
264	D-WP(C)/2010/2025 WP(C)/1700/2025	SURJIT NANDY MP	SUKANTA KUMAR DALAI	1692/2025
265	D-WP(C)/3910/2025 WP(C)/ /	JYOTISH KUMAR PANDEY MP	PRASANTA KUMAR SATAPATHY	1693/2025
266	D-WP(C)/3916/2025 WP(C)/ /	TRILOCHAN OJHA MP	AMIT PRASAD BOSE	1694/2025
267	D-WP(C)/3919/2025 WP(C)/ /	PITABAS ROUT MP	ACHYUTANANDA PATTANAIK	1695/2025
268	D-WP(C)/3918/2025 WP(C)/ /	MADAN MOHAN SWAIN MP	SUKANTA KUMAR DALAI	1696/2025
269	D-WP(C)/3929/2025 WP(C)/ /	NARMADA NAYAK MP	AMIYA KUMAR MOHANTY	1697/2025
270	D-WP(C)/3928/2025 WP(C)/ /	MAGUNI SAHU MP	RAGHUNATH BISWAL	1698/2025
271	D-WP(C)/3930/2025 WP(C)/ /	M/S S.S. CONSTRUCTION CO., KAKATPUR, MP	SUKANTA KUMAR DALAI	1699/2025
272	D-WP(C)/3931/2025 WP(C)/ /	BISHNU CHARAN SAHOO MP	RAGHUNATH BISWAL	1700/2025
273	D-WP(C)/7282/2018 WP(C)/7282/2018	ORIPLAST LTD. MP	MR. TUSHARKANTI SATAPATHY	1701/2025
274	D-WP(C)/3934/2025 WP(C)/ /	KARTIKA CHARAN ROUT MP	RAGHUNATH BISWAL	1702/2025
275	D-WP(C)/3933/2025 WP(C)/ /	M/S URMILA BUILDERS PVT. LTD., BBSR MP	SUKANTA KUMAR DALAI	1703/2025
276	D-WP(C)/3935/2025 WP(C)/ /	BISWA RANJAN MOHANTY MP	RAJKISHORE SWAIN	1704/2025
277	D-WP(C)/3936/2025 WP(C)/ /	AMAR PODAR MP	RAGHUNATH BISWAL	1705/2025
278	D-WP(C)/3939/2025	KABULI BARIK	RAGHUNATH BISWAL	

	WP(C)/ /	MP		1706/2025
279	D-WP(C)/3941/2025	PRAKASH CHANDRA PANDA	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1707/2025
280	D-WP(C)/3942/2025	JOYNUL ABEDIN	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1708/2025
281	D-WP(C)/3944/2025	DR.BABITA PATRO	TUSHAR KANTI SATAPATHY	
	WP(C)/ /	MP		1709/2025
282	D-WP(C)/35459/2024	M/S PRAYASH CONSTRUCTION , KALAHANDI	MR.A.K.NANDA, AGA, MR.S.DAS, ASC, MR.S.SWAIN (AGA)	
	WP(C)/21024/2024	MP		1710/2025
283	D-WP(C)/3945/2025	KALPATARU SAHOO	RAGHUNATH BISWAL	
	WP(C)/ /	MP		1711/2025
284	D-WP(C)/3946/2025	JAGANATHA MAHAPATRO	TUSHAR KANTI SATAPATHY	
	WP(C)/ /	MP		1712/2025
285	D-WP(C)/3913/2025	CHETANA TRUST	CHITRASEN PARIDA	
	WP(C)/ /	MP		1713/2025